

(31)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/265/IB/2018
PETITION NUMBER : CP/39/IB/2018
NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES , ASBESTOS AND PAINTS LTD
UNDER SECTION : 60(5)(C)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

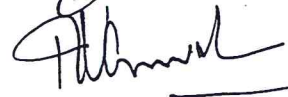
M. L. Ganesh

For LOB



V. ANANDAN

RP



K. Moolthy

Counsel for RP

Va

ORDER

Counsel for both the parties. Counsel for the RP is directed to file the reply before the next date of hearing. Put up on **07.08.2018 at 10.30 A.M.**

(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

SV